

The shortage is partly attributable to accretions in the Armed Forces from time to time, tough selection procedures, difficult service conditions coupled with perceived high degree of risk involved in service career.

A number of steps have been taken to attract the talented youth to join the Defence Forces. All officers including those in Short Service Commission (SSC) are now eligible to hold substantive rank of Captain, Major and Lieutenant Colonel after 2, 6 and 13 years of reckonable service respectively. The tenure of Short Service Commission (SSC) Officers has been increased from 10 years to 14 years. A total number of 750 posts of Lt. Colonel have been upgraded to Colonel towards implementation of AV Singh Committee Report (Phase-I). Further, 1896 additional posts in the ranks of Colonel, Brigadier, Major General and Lieutenant General and their equivalents in the other two Services have been upgraded towards implementation of AV Singh Committee Report (Phase-II). The implementation of the recommendations of the VI Central Pay Commission with substantial improvement in the pay structure of officers of Armed forces, is expected to make the Services more attractive.

The Armed Forces have also undertaken sustained image projection and publicity campaign to create awareness among the youth on the advantages of taking up a challenging and satisfying career. Awareness campaigns, participation in career fairs and exhibitions, advertisements in print and electronic media, motivational lectures in schools, colleges are also some of the other measures in this direction.

Complaints of Human Rights abuse against armed forces

1395. SHRI G. N. RATANPURI: Will the Minister of DEFENCE be pleased to state:

(a) the number of complaints regarding Human Rights abuse (year-wise) received during the last six years against the armed forces personnel from Jammu and Kashmir;

(b) the year-wise number of requests for permission to prosecute such accused during the same period, year-wise; and

(c) the year-wise number of cases in which permission for prosecution was granted during the same period, year-wise?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The number of complaints from Jammu and Kashmir regarding Human Rights abuse (year-wise) against the Army personnel during the last six years are as under:

Year	No. of complaints
1	2
2004	13
2005	34

1	2
2006	21
2007	27
2008	17
2009	21
TOTAL	133

(b) The year-wise number of requests for permission to prosecute Army personnel during the same period, year-wise are as under :

Year	No. of requests
2004	—
2005	02
2006	16
2007	10
2008	09
2009	01
TOTAL	38

(c) No permission for prosecution was granted during the same period.

System to counter terrorism and low intensity conflict

1396. SHRI A. VIJAYARAGHAVAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that terrorism and low intensity conflict are emerging as one of the most potent threat to security of the nation;

(b) if so, the details thereof and steps taken to tackle the same;

(c) whether Defence Research and Development Organization (DRDO) has any proposal/project to develop systems to counter terrorism and low intensity conflict; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. Defence Research and Development Organisation (DRDO) is involved in development of defence technologies and now focusing on customization of certain technologies already developed for military operations to these new emerging security threats and development of new technologies and devices as projected by security forces, both military and para military, during recent interactions with them.